

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 891 OF 2008

BEFORE THE REGISTRAR M.K GUPTA

THE LAND ACQUISITION OFFICER & TAHSILDAR Appellant (s)

VERSUS

C. GOPAL REDDY(DEAD) BY LRS. & ORS. Respondent(s)
(With office report)

Date: 04/01/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Manoj Saxena, Adv.
Mr. Rajnish Singh, Adv.
Mr.T.V.George,Adv.

For Respondent(s)

Mr. Anil Kumar Tandale,Adv.

UPON hearing counsel the Court made the following
O R D E R

Appellant has filed statement of case.

Respondents to file statement of case within four
weeks, as last chance.

List again on 22.2.2010.

(M.K. GUPTA)
Registrar